

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3807
TO BE ANSWERED ON 18.03.2021

PRIME MINISTER'S 15 POINT PROGRAMME

3807. SHRI RAJU BISTA:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the details of State and district-level committees formed in West Bengal under Prime Minister's 15 Point Programme for welfare of minorities;
- (b) the status and the details of the committees constituted for implementation of above programme in Darjeeling and Kalimpong districts; and
- (c) the details of the expenditure incurred for the implementation of the programme from 2014 and till date?

A N S W E R

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) : The State Government of West Bengal has informed that District Level Committees have been constituted in all the districts in addition to the State Level Committee, as per details given in **Annexure – I**.
- (b) : The details of District Level Committees constituted in Darjeeling and Kalimpong districts are given in **Annexure – II**.
- (c) : Under the Prime Minister's New 15 PP for the Welfare of Minorities, various schemes/initiatives are being implemented by various Ministries/Departments of the Central Government through out the country, including Ministry of Minority Affairs either exclusively or by earmarking of 15% of overall physical/financial targets, wherever feasible, for the welfare of six notified minorities viz. Christians, Sikhs, Jains, Muslims, Buddhists and Parsis. The details of expenditure incurred in this regard for financial years 2014-15 to 2020-21 and till date are available on the website of the Ministry www.minorityaffairs.gov.in.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3807 for reply on 18. 03.2021 regarding “Prime Minister’s 15 Point Programme”

Composition of State Level Committee in West Bengal

- 1) Chief Secretary, Chairperson
- 2) Secretary – Home & Hill Affairs Department, Member
- 3) Secretary – Finance Department, Member
- 4) Secretary – School & Higher Education Department, Member
- 5) Secretary – Women & Child Development Department, Member
- 6) Secretary – Labour Department, Member
- 7) Secretary – MS & ME Department, Member
- 8) Secretary – Technical Education & Training Department, Member
- 9) Secretary – Personnel & Administrative Reforms Department, Member
- 10) Secretary – Municipal Affairs & Urban Development Department, Member
- 11) Secretary – Housing Department, Member
- 12) Secretary – Panchayat & Rural Development Department, Member
- 13) Secretary – Disaster Management Department, Member
- 14) Secretary – Health & Family Welfare Department, Member
- 15) Secretary – Public Health & Engineering Department, Member
- 16) Secretary – Backward Classes Welfare Department, Member
- 17) Mr. Abu Sufiyan, Member
- 18) Mr. M.A. Wahab, Member
- 19) Mr. Shakir Randerian, Member
- 20) Mrs. Rahima Khatun, Member
- 21) Mr. Rafiqul Hasan, Member
- 22) Mr. Sk. Ainuddin, Member
- 23) Mr. Qari Fazlur Rahman, Member
- 24) Secretary – Minority Affairs and Madrasah Education Department Member & Convenor
- 25) MP and MLA

Composition of District Level Committee in West Bengal

- 1) District Magistrate – Chairperson
- 2) Superintendent of Police – Member
- 3) Additional District Magistrate – Vice Chairperson
- 4) Sabhadhipati or his representative – Member (two)
- 5) Two Sabhadhipati of Panchayat Samity – Member
- 6) One Chairpersons of Municipality – Member
- 7) Chief Medical Officer of Health – Member
- 8) District Planning Officer – Member
- 9) District Project Officer (ICDS) – Member
- 10) District Welfare Officer – Member
- 11) District Inspector of Schools (SE) – Member
- 12) District Inspector of Schools (PryE) – Member
- 13) District Project Officer, DRDC – Member
- 14) Project Officer BCW
- 15) District Education Officer – Member
- 16) District Officer Minority Affairs- Member Convenor
- 17) Two MPs
- 18) MLAs

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3807 for reply on 18. 03.2021 regarding “Prime Minister’s 15 Point Programme”

Composition of District Level Committee in Darjeeling

- 1) District Magistrate, Darjeeling – Chairman
- 2) Additional District Magistrate (Dev), Darjeeling – Vice Chairman
- 3) E.D. in- charge of Minority Department – Member
- 4) E.D. in- charge of Education Department – Member
- 5) D.P.O., S.S.M., Siliguri – Member
- 6) C.M.O.H, Darjeeling – Member
- 7) D.I. of School (Primary/Secondary) Darjeeling/Siliguri – Member
- 8) D.P.O. (I.C.D.S), Darjeeling – Member
- 9) District Social Welfare Office, Darjeeling – Member
- 10) District Planning Officer, Darjeeling – Member
- 11) District Officer Minority Affairs, Darjeeling – Member Convenor

Composition of District Level Committee in Kalimpong

- 1) The District Magistrate – Chairman
- 2) The Additional District Magistrate (Dev) – Vice Chairman
- 3) The Chief Medical Officer of Health, Kalimpong – Member
- 4) The Executive Director- In-Charge of Minority Department, G.T.A. Darjeeling – Member
- 5) The Executive Director- In-Charge of Education Department, G.T.A. Darjeeling – Member
- 6) The District Planning Officer, Kalimpong – Member
- 7) The District Officer Minority Affairs, Kalimpong – Member Convenor
- 8) The District Education Officer S.S.M, Kalimpong – Member
- 9) The D.I, Of School (Primary Secondary) Kalimpong – Member
- 10) The District Project officer (ICDS), Kalimpong – Member
- 11) The District Social Welfare Officer, Kalimpong – Member